

to 12.97%. The enrolment of the Muslim children has also grown at higher pace at the Upper Primary stage compared to the primary stage between 2006-07 and 2011-12.

(c) to (e) No, Sir. The number of the Minority Educational Institutions running with the help of the Government has increased during the last few years. Under the Scheme for Providing Quality Education in Madarsas (SPQEM), the number of Madarsas which are provided financial assistance has increased from 1979 in the year 2009-10 to 9905 in the year 2012-13. Similarly under the Scheme for Infrastructure Development for Minority Institutes (IDMI), the number of the Minority Institutions supported, has increased from 22 in the year 2009-10 to 174 during 2012-13. In the Minority Concentration Districts (MCDs), during the year 2009-10 to 2011-12, approval has been accorded for upgradation of 890 existing schools to the secondary school level, out of which 634 schools have since become functional. After extension of the Mid-Day-Meal Scheme to Madarsas and Maktabas in 2008, the enrolment of the Muslim children has increased at a primary stage and upper primary stage. Under the Scheme for setting up of Model Degree Colleges, establishment of colleges in 62 MCDs has been approved. Similarly, Under the Sub-Mission on Polytechnics where the Government of India provides financial assistance to the State Governments, the establishment of polytechnics in 54 MCDs has been approved. The National Commission for Minority Educational Institutions (NCMEI) has also issued Minority Status Certificates to 7727 institutions till 31.03.2013.

Jan Shikshan Sansthan

4138. SHRI ANIL DESAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of Jan Shikshan Sansthan sanctioned during the Twelfth Five Year Plan;
- (b) the names of the NGOs and their owners; and
- (c) the criterion for choosing NGOs to run Jan Shikshan Sansthan?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) No Jan Shikshan Sansthan has been sanctioned during the Twelfth Five Year Plan so

- (b) and (c) Do not arise.